

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1041  
ANSWERED ON:09.03.2005  
INADEQUATE INFRASTRUCTURE  
Singh Shri Lakshman

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government is aware that as per the population norms, the existing infrastructure is inadequate in many States even as per 1991 population ; and

(b) if so, the steps taken/proposed to be taken to help the States improve their infrastructure?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a): Yes, Sir. The Government is aware that as per the Population Norms, the existing rural health care infrastructure is inadequate in some of the States even as per 1991 population.

(b): The Government of India has sanctioned the establishment of 8669 new Sub-centres during 10th Plan to fill the infrastructure gaps as per 1991 Population Norm. The targets for filling up the gaps in rural health care infrastructure, during the 10th five year plan, have been communicated to the concerned states.

The Government of India provides funds for repair, renovation and expansion of existing health care infrastructure under Major Civil Works scheme of the Reproductive and Child Health (RCH) Programme. Under RCH-II, a lump sum financial assistance will be provided for construction of Sub-centres including ANM quarters.

Area projects are being implemented with the assistance of World Bank and other international donor agencies in selected states and backward districts in the country. One of the main activities of Area Project includes construction of buildings for Sub-centres, Primary Health Centres and Community Health Centres.

Strengthening of the infrastructure is also one of the important components under National Rural Health Mission.